

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4639

ANSWERED ON:21.02.2014

ORPHANS AND ORPHANAGES

Ganpatrao Shri Jadhav Prataprao;Mahendrasinh Shri Chauhan ;Yadav Shri M. Anjan Kumar

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of orphanages in the country along with the number of inmates living therein, State/UT-wise;
- (b) whether the Government has taken any steps to identify orphans in the country particularly in rural areas;
- (c) if so, the number of orphans identified during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government proposes any new scheme for education and development of children living in orphanages; and if so, the details thereof; and
- (e) the other steps taken/being taken by the Government in this direction?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): The State/UT-wise various types of Homes, including Children Homes and Specialised Adoption Agencies (SAAs) provided financial assistance under the Integrated Child Protection Scheme (ICPS) along with number of beneficiaries covered therein are annexed.
- (b): Under ICPS, financial assistance is provided to the State Governments/UT Administrations for, inter-alia, undertaking a situational analysis of children in difficult circumstances, including situational analysis of orphans at district level.
- (c): The Ministry of Women and Child Development does not maintain data regarding number of orphans centrally.
- (d) & (e): No, Madam. However, the Ministry of Women and Child Development is implementing a Centrally Sponsored Integrated Child Protection Scheme (ICPS) for rehabilitation of children in difficult circumstances, including orphan children. Under ICPS financial assistance is provided to State Governments/UT-Administrations for setting up and maintenance of various types of Homes, including Children Homes and SAAs for such children. The Scheme also provides for family based non-institutional care through adoption, sponsorship and foster-care.